

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016
APPEAL NO. 26 OF 2016 & IA NOS. 72 & 74 OF 2016**

Dated: 16th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016

In the matter of :

Uttar Pradesh Power Transmission Corporation Ltd. & Ors. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sunil Kumar Rai
Mr. Puneet Chandra
Md. Altaf Mansoor

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R.1

APPEAL NO. 26 OF 2016 & IA NOS. 72 & 74 OF 2016

In the matter of:

State Load Despatch Center, Delhi ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R.1

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **03.05.2017**.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt